

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

**FRIDAY, THE THIRTEENTH DAY OF MARCH
TWO THOUSAND AND TWENTY SIX**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

WRIT APPEAL NO: 292 OF 2026

Writ Appeal under clause 15 of the Letters Patent Against the Order Dated 23/07/2025 in W.P. No. 46922 of 2022 on the file of the High Court.

Between:

1. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Sangareddy District.
2. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Pulkal Mandal, Sangareddy District.
3. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Hathnura Mandal, Sangareddy District.
4. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Jinnaram Mandal, Sangareddy District.
5. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Andole Mandal, Sangareddy District.

...APPELLANTS

AND

1. K. PAPAIAH, S/o.Sailu, Aged about 48 years, Caste BC, Occ. Hand Pump Mechanic, Nizamsagar Mandal, Kamareddy District.
2. E BALAIAH, S/o. Ramaiah, Aged about 47 years, Caste SC Madiga, Occ. Hand Pump Mechanic, Pulkal Mandal Sangareddy District.
3. A. YADAIAH, S/o. Narsaiah, Aged about 44 years, Caste BCE, Occ. Hand Pump Mechanic, Nangunur Mandal Siddipet District.
4. A. BALAIAH, S/o. Rajamallaiiah, Aged about 42 years, Caste BC-Goud, Occ. Hand Pump Mechanic, Siddipet Mandal Siddipet District.
5. K SRISAILAM, S/o. Shankaraiah, Aged about 48 yeears, Caste BC-B, Occ. Hand Pump Mechanic, Hathnura Mandal Sangareddy District.
6. A. VENKATESHAM, S/o. Lachaiah, Aged about 40 years, Caste BC, Occ. Hand Pump Mechanic, Jinnaram Mandal Sangareddy District.

7. MD. PASHA, S/o. Mohiuddin, Aged about 46 years, Caste BC-E, Occ. Hand Pump Mechanic, Korutla Mandal, Jagityal District.
8. M. SUDHAKAR, S/o. Anjaiah, Aged about 37 years, Caste BC, Occ. Hand Pump Mechanic, Andole Mandal, Sangareddy District.
9. P. DEEPLA NAIK, S/o. NarsaNaik, Aged about 37 years, Caste ST, Occ. Hand Pump Mechanic, Alladurg Mandal, Medak District.
10. P. BALAIAH, S/o. Veeraiah, Aged about 50 years, Caste. SC, Occ. Hand Pump Mechanic, Regode Mandal, Medak District.
11. M. SATHAIAH, S/o. Narsaiah, Aged about 45 years, Caste. BC-D, Occ. Hand Pump Mechanic, Kondapaka Mandal Siddipet District.
12. B. PRAVEEN, S/o. Posha Mallaiah, Aged about 32 Years, Occ. Hand Pump Mechanic Malyala Mandal Jagityal District.
13. K. SAILU, S/o. Venkaiah, Aged about 38 years, Caste. BC, Occ. Hand Pump Mechanic, Nagireddypet Mandal, Kamareddy District.
14. C. VENKATESHAM, S/o. Budilingam, Aged about 41 years, Caste. BC-B, Occ. Hand Pump Mechanic, Kathlapoor Mandal, Jagityal District.
15. P. RAJ KUMAR, S/o. Komuraiah, Aged about 44 years, Caste. BC-B, Occ. Hand Pump Mechanic, Sulthanabad Mandal, Peddapalli District.
16. A. DURGAIAH, S/o. Rajaiah, Aged about 52 years, Caste. SC, Occ. Hand Pump Mechanic, Ramadugu Mandal, Karimnagar District.
17. J. SRINIVAS, S/o. Venkaiah, Aged about 39 years, Occ. Hand Pump Mechanic, Gollapalli Mandal, Jagityal District. (RESPONDENT NO.1, 3,4,7,9 TO 17 ARE PROFORMA PARTY)
18. STATE OF TELANGANA, Rep. by its Chief Secretary, Secretariat, BRK Bhavan, Hyderabad.
19. STATE OF TELANGANA, Rep. by its Principal Secretary, Panchayat Raj and Rural Development, Dept. Secretariat, BRK Bhavan, Hyderabad.
20. THE COMMISSIONER, Panchayat Raj and Rural Development, Dept., Himayath Nagar, Hyderabad.
21. THE ENGINEER IN CHIEF, Panchayat Raj and Rural Development, Dept., Erramanzil, Hyderabad.
22. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Kamareddy District.
23. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Siddipet District.
24. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Jagityal District.
25. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Medak District.
26. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Peddapalli District.
27. THE CHIEF EXECUTIVE OFFICER, Zilla Praja Parishad, Karimnagar District.
28. THE DISTRICT PANCHAYAT RAJ OFFICER, Kamareddy District.
29. THE DISTRICT PANCHAYAT RAJ OFFICER, Sangareddy District.

30. THE DISTRICT PANCHAYAT RAJ OFFICER, Siddipet District.
31. THE DISTRICT PANCHAYAT RAJ OFFICER, Jagityal District.
32. THE DISTRICT PANCHAYAT RAJ OFFICER, Medak District.
33. THE DISTRICT PANCHAYAT RAJ OFFICER, Peddapalli District.
34. THE DISTRICT PANCHAYAT RAJ OFFICER, Karimnagar District.
35. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Nizamsagar Mandal, Kamareddy District.
36. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Nanguru Mandal, Siddipet District.
37. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Siddipet Mandal, Siddipet District.
38. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Korutia Mandal, Jagityal District.
39. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Alladurg Mandal, Medak District.
40. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Regode Mandal, Medak District.
41. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Kondapaka Mandal, Siddipet District.
42. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Malyala Mandal, Jagityal District.
43. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Nagireddypet Mandal, kamareddy District.
44. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Kathiapor Mandal, Jagityal District.
45. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Sulthnabad Mandal, Peddapalli District.
46. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Ramadugu Mandal, Karimnagar District.
47. THE MANDAL PARISHAD DEVELOPMENT OFFICER, Gollapur Mandal, Jagityal District.

...RESPONDENTS

IA NO: 2 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the Order Dated 23/07/2025 in W.P.No.46922 of 2022 of the Honourable Single Judge.

**Counsel for the Appellant : SRI PRADEEP REDDY KATTA
(SC FOR TG ZILLA PARISHAD)**

**Counsel for the Respondents No.1to17: Ms.V.POORNASRI,
rep., PRABHAKAR CHIKKUDU**

Counsel for the Respondents No.18to21 : Ms.M.SHALINI, GP FOR SERVICES II

Counsel for the Respondents No.22to47 : GP FOR PANCHAYATH RAJ

The Court made the following: JUDGMENT

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

WRIT APPEAL No.292 of 2026

Dated:13.03.2026

Between:

The Chief Executive Officer,
Zilla Praja Parishad, Sangareddy District,
and 4 others.

...Appellants

and

K.Papaiah
and 46 others.

...Respondents

JUDGMENT:

Mr. K.Pradeep Reddy, learned Standing Counsel for Telangana
Zilla Parishad, appears for the appellants.

Learned counsel Ms. V.Poornasri, representing learned counsel
Sri Prabhakar Chikkudu, appears for respondents No.1 to 17.

Ms. M.Shalini, learned Government Pleader for Services-II,
appears for respondents No.18 to 21.

2. By the impugned judgment delivered on 23.07.2025 in W.P.No.46922 of 2022 preferred by seventeen writ petitioners, who are respondents No.1 to 17 herein, the learned writ court directed the respondents therein, who are appellants herein, to consider case of the writ petitioners for regularisation of their services in accordance with law in the respective posts in which they are discharging duties in conformity with principles of natural justice by providing an opportunity of personal hearing to the writ petitioners and pass appropriate orders within a stipulated period taking into consideration the judgments of the Apex Court referred to and extracted therein with all consequential benefits.

3. It appears from a bare perusal of the impugned judgment that it was pronounced on 23.07.2025, though it was dispatched on 11.11.2025. It appears from a perusal of paragraph 9 of the impugned judgment that the learned writ court has inadvertently taken note of the judgment of the Apex Court pronounced on 19.08.2025 passed in Civil Appeal No.8558 of 2018 (**Dharam Singh v. State of U.P¹**) and quoted certain paragraphs thereof, which is on the subject of regularisation of certain employees.

¹ 2025 SCC OnLine SC 1735

4. The appellants have also taken a ground on this issue at paragraph 9 of the grounds of appeal.

5. In such circumstances, it appears that the impugned judgment suffers from certain fundamental errors and, as such, cannot be sustained in the eye of law.

6. The impugned judgment is accordingly set aside and the matter is remanded to the learned Single Judge having the present roster of the subject matter.

7. The writ appeal is accordingly allowed without getting into the merits of the contentions of the parties. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

SD/- K.SRINIVASA RAO
JOINT REGISTRAR

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SECTION OFFICER

To,

1. The Chief Secretary, Secretariat, Telangana State, BRK Bhavan, Hyderabad.
2. The Principal Secretary, Panchayat Raj and Rural Development, Dept. Secretariat, Telangana State, BRK Bhavan, Hyderabad.
3. The Commissioner, Panchayat Raj and Rural Development, Dept., Himayath Nagar, Hyderabad.
4. The Engineer In Chief, Panchayat Raj and Rural Development, Dept., Erramanzil, Hyderabad.
5. The Chief Executive Officer, Zilla Praja Parishad, Kamareddy District.
6. The Chief Executive Officer, Zilla Praja Parishad, Siddipet District.
7. The Chief Executive Officer, Zilla Praja Parishad, Jagityal District.
8. The Chief Executive Officer, Zilla Praja Parishad, Medak District.

9. The Chief Executive Officer,, Zilla Praja Parishad, Peddapalli District.
10. The Chief Executive Officer, Zilla Praja Parishad, Karimnagar District.
11. The District Panchayat Raj Officer, Kamareddy District.
12. The District Panchayat Raj Officer, Sangareddy District.
13. The District Panchayat Raj Officer, Siddipet District.
14. The District Panchayat Raj Officer, Jagityal District.
15. The District Panchayat Raj Officer, Medak District.
16. The District Panchayat Raj Officer, Peddapalli District.
17. The District Panchayat Raj Officer, Karimnagar District.
18. The Mandal Parishad Development Officer, Nizamsagar Mandal, Kamareddy District.
19. The Mandal Parishad Development Officer, Nanguru Mandal, Siddipet District.
20. The Mandal Parishad Development Officer, Siddipet Mandal, Siddipet District.
21. The Mandal Parishad Development Officer, Korutia Mandal, Jagityal District.
22. The Mandal Parishad Development Officer, Alladurg Mandal, Medak District.
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28. The Mandal Parishad Development Officer, Sulthnabad Mandal, Peddapalli District.
29. The Mandal Parishad Development Officer, Ramadugu Mandal, Karimnagar District.
30. The Mandal Parishad Development Officer, Gollapur Mandal, Jagityal District.
31. One CC to SRI K.PRADEEP REDDY, SC FOR ZPP, MP, GPP. [OPUC]
32. One CC to SRI PRABHAKAR CHIKKUDU, Advocate. [OPUC]
33. Two CCs to GP FOR SERVICES II, High Court for the State of Telangana. [OUT]
34. Two CCs to GP FOR PANCHAYATH RAJ, High Court for the State of Telangana at Hyderabad. [OUT]
35. Two CD Copies.

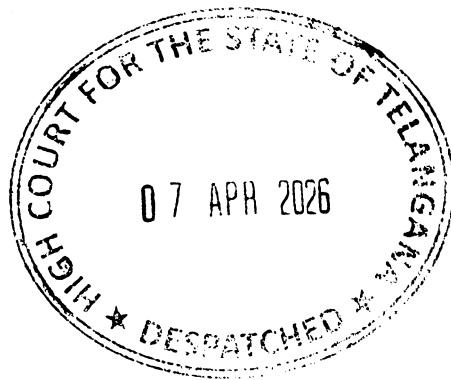
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HIGH COURT

DATED:13/03/2026



JUDGMENT

WA.No.292 of 2026

**ALLOWING THE WRIT ^{APPEAL} PETITION
WITHOUT COSTS**

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